

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 331 OF 2005

M/s SHANTHI BUILDERS & CONSULTANTS

.....

APPELLANT

VERSUS

STATE OF PUNJAB & ORS.

.....

RESPONDENT

O R D E R

The case was called over twice. But none appear
for the parties.

The appeal is dismissed for non-prosecution.

.....J
[MARKANDEY KATJU]

JUDGMENT

.....J
[ASOK KUMAR GANGULY]

NEW DELHI
OCTOBER 27, 2009.